

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4447
ANSWERED ON:19.12.2014
AADHAAR CARDS FOR ORPHANS
Chautala Shri Dushyant

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has provided/ proposes to provide Aadhaar cards to children living in orphanages, child care institutions and juvenile homes across the country;
- (b) if so, the details thereof State/UT-wise;
- (c) whether the Government has undertaken any study to ascertain the number of children living in orphanages/child care institutions in the country;
- (d) if so, the details and findings thereof, State/UT-wise;
- (e) whether the Government provides/ proposes to provide any vocational training to such children; and
- (f) if so, the details thereof and the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): The Ministry of Women and Child Development has taken up the matter with the Unique Identification Authority of India (UIDAI) to provide Aadhaar Cards to children above the age of five years who are staying in Government or private child care institutions that are provided financial support under Integrated Child Protection Scheme (ICPS) .

(c) & (d): The Government has not undertaken any study to ascertain the number of children living in unsupported child care institutions in the country. Details of State/UT-wise number of children living in child care institutions that are provided financial support under ICPS is annexed.

(e) & (f): The Ministry of Women and Child Development is implementing the Integrated Child Protection Scheme (ICPS). Under ICPS, financial assistance is provided to the States / UTs for, inter-alia, management of various kinds of Homes, Open Shelters by itself or through Voluntary Organisations. These institutions provide children with education and vocational training through convergence with schemes of other departments/civil society or by outsourcing to organizations providing such services. The States/UTs may also use the flexi funds provided under the scheme for the same.